

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4946
ANSWERED ON:26.08.2010
DIRECTORATE OF LEGAL EDUCATION
Paranjpe Shri Anand Prakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has set up Directorate of Legal Education to monitor, improve and standardize legal education in the country;
- (b) if so, the details thereof; and
- (c) the role and the scheme of this Directorate?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (c) The information is being collected and will be laid on the Table of the House.